

(SHRI M.M. JACOB): (a) Foreign Contribution (Regulation) Act, 1976 regulates receipt and utilisation of Foreign Contributions received by associations/organisations having definite cultural, economic, educational, religious or social programmes, etc. Foreign Missionaries-wise information is not maintained.

(b) Under the provisions of the Act, it is not obligatory on the part of the donor to furnish information about funds to the concerned State Government or the Union Government.

(c) No instance of misuse has come to notice during the said period.

(d) Does not arise.

[English]

Bonds Executed by Kuwait Refugees of Indian Origin

3919. SHRI SUSHIL CHANDRA VARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the decision taken by the Government in regard to the bonds which were got executed by the Kuwait refugees of Indian origin when they were brought to India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH

SOLANKI): The Government of India vide Gazette Notification dated 20th March, 1991 has waived the recovery of repatriation charges from the Indians who were evacuated from Kuwait to India during the period commencing on 2nd August, 1990 and ending with 14th March, 1991. Therefore bonds executed by them are not enforceable.

Irrigation Projects in Maharashtra

3920. SHRI ANNA JOSHI:

SHRI SUDHIR SAWANT:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some major and medium irrigation projects in Maharashtra are pending with the Union Government;

(b) if so, the details thereof;

(c) whether feasibility studies regarding those projects have been conducted;

(d) if so, the details thereof; and

(e) the details of the ongoing irrigation projects in the State?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (e) A statement giving status of appraisal and details of ongoing irrigation projects of Maharashtra is attached.

STATEMENT

(A) Status of Appraisal of Irrigation Projects

S.No.	Status of clearance	No. of Major	Projects Medium
1.	Techno-economic examination completed, found acceptable by the Advisory Committee and referred to Planning Commission for clearance after compliance of observations of Advisory Committee.	2	1
2.	Techno-economic examination completed and found acceptable by the Advisory Committee subject to compliance of certain observations by the State Government.	10	17
3.	Techno-economic examination completed ready for consideration of the Advisory Committee.	1	—
4.	Under correspondence with the State Government for establishing their techno-economic viability.	2	4
Total		15	22

For laying down comprehensive guidelines for preparation of project reports, the Central Government had constituted a Working Group in 1977-78. The Working Group after deliberation, prepared guidelines in 1980 for

preparation of detailed project reports on irrigation and multipurpose projects. The guidelines include the types of investigations and studies to be made for establishing the techno-economic viability of the proposal. The guidelines have

been circulated to all the State Governments for use in preparation of project reports keeping in view the guidelines, the State Governments prepare the detailed project reports and submitted to the Central Water Commission for techno-economic

appraisal. Before recommending the project for investment clearance, the Central Water Commission ensures that various planning studies have been conducted by the State Authorities justifying the investment proposed.

(B) Details of ongoing Major and Medium Projects

(i) Financial

(Rs. in Crores)

Category	No. of Projects	Latest Estimated Cost	Expenditure upto 3/90.	Anticipated expenditure during 1990-91	Outlay for 1991-92 as re-commended by Working Group
MAJOR					
Approved	28	5587.82	2212.00	189.33	285.80
Unapproved	10	990.11	98.36	6.06	—
MEDIUM					
Approved	43	686.36	153.20	56.01	69.83
Unapproved	23	204.34	20.91	11.97	8.45
Total	104	7468.63	2484.47	263.37	364.08

(ii) Physical

Thousand Hectares

Category	No. of Projects	Ultimate Potential	Potential created upto and end VII Plan	Anticipated achievement for 1990-91 Potential	Target for 1991-92 Potential
MAJOR					
Approved	28	1740.53	513.02	24.20	29.00
Unapproved	10	311.86	—	—	—
MEDIUM					
Approved	43	241.92	44.13	6.4	13.35
Unapproved	23	86.66	4.62	0.1	0.5

Development of Agriculture in Maharashtra

3921. SHRI ANNA JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to introduce new schemes for the development of agriculture in Maharashtra;

(b) if so, the details thereof; and

(c) the time by which these schemes are likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c): Schemes for creation of infrastructural facilities for extension training programme, establishment of composite farmers agro-service centre and popularisation of improved agricultural implements have been sanctioned for implementation in

1991-92. Schemes for development of coconut, cashewnut, spices and vegetables have also been sanctioned for 1991-92.

Credit to Fishermen Cooperative Societies

3922. DR. KARTIKESWAR PATRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government propose to provide credit to fishermen cooperative societies for acquiring fishing boats, nets and for creation of infrastructure facilities to produce advanced Carp fingerlings; and

(b) if so, the measure taken/proposed to be taken to assist the fishermen cooperative societies in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) National Cooperative Development